NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.349/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

A	ENDANCE CON	ORDER SHEET OF THE	,,_,,,	
Name of the Company		Ramsarup Industries Ltd		
Under Section		10		
SI.	Name & Desig	nation of Authorized	Appearing on behalf of	Signature with
No.		itive (IN CAPITAL ETTERS)		date
1.		CHOUDHURY AS		1
2.	SID HAR	PHA SHARMA		
3.	NAMRA	TA BASU	ADU	
4	AASIHSH	JHUNTHUNWALA	CMD	
ί.	MY RATN	ANKO BANERJ	1, ST. Adv.	Suhan R
2.	SIDDHAR	THA DATTA, A	dr.	
3	SUHANI D	WIVEDI, Adv.		11 , 22
ř	ARVIND	THUNTHUHIN,	ACCI, AND KRCK	ATATIC
20	DEBARGE	(A BASO A	ds)	
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			P.T.0	· ·

ORDER

- Ld. Counsels for the Corporate Debtor, ICICI Bank and Assets Reconstruction Company of India Ltd. are present.
- Ld. Counsel for the ICICI Bank submitted that he is going to file an application for dismissal of the petition.
- Ld. Counsel for the Assets Reconstruction Company of India Ltd.

 (ARCIL) has made a request that petitioner may be directed to serve a copy of the petition on the Advocate. Prayer is allowed. Petitioner is directed to serve a copy of the petition on the ARCIL and ICICI Bank.

List the matter on 25/07/2017. Reply affidavit may be filed on that date.

Sd/-(Vijai Pratap Singh) Member (J)